

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 116
CA No. 34/JPR/2022
IA (CA) No. 60/JPR/2023
CP No. 04/213/JPR/2022
Under Section 213 of
Companies Act, 2013

In the matter of:

M/s Dexter Capital Advisors Pvt. Ltd. & Ors.

...Petitioners

Versus

Vikas Lakhani and Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Sagrika Joshi, Proxy
For the Respondent : Prateek Kedawat, Adv.

ORDER

List the matter on 10.05.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 18, 2024